

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **19.02.2024** (MONDAY)
CHENNAI BENCH (**HYBRID MODE**)

Bench shall Assemble after the Oath ceremony of the Hon'ble Judicial Members & Technical Member at 11.30 am

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In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), with Hon'ble Member (Judicial) and Hon'ble Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 34/2024 For Condone Delay IA No. 103/2024 For Stay IA No. 104/2024	Rajendran P R RP of Asten Realtors Pvt. Ltd. Vs Piramal Capital & Housing Finance Ltd. & 2 Ors.	Mr. Vinod PV	Mr. Angad Verma For Caveator
2	Comp App (AT) (CH) (Ins) No. 35/2024 For Stay IA No. 105/2024	The Assistant Provident Fund Commissioner, Employees' Provident Fund Organisation Vs Shri. Amier Hamsa Ali Abbas Rawther, Liquidator of M/s Floram Shoes (India) Pvt. Ltd.	Mr. PK Panneer Selvam	
3	Comp App (AT) (CH) (Ins) No. 25/2024 For Stay IA No. 87/2024	Vasathi Anandi Housing Welfare Association Vs Vasathi Housing Ltd.	Mr. Pogulkonda Pratap	
4	Comp App (AT) (CH) No. 109/2023 For Condone Delay IA No. 1364/2023	Gundapuneni Ranga Rao & 6 Ors. Vs Vijayasri Polymers Private Limited & 15 Ors.	Mr. S Chidambaram	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No. 173/2023 To dispense with IA No. 557/2023 For Stay IA No. 556/2023 To implead IA No. 692/2023 For Direction IA No. 120/2024	Sunbeam Structural Pvt. Ltd. Vs Sachin Srinivasa Bhattad, RP of G K Industrial Park Pvt. Ltd. & 2 Ors. WITH	Mr. Jayanth Viswanathan, PCS	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan (For Impleadment)
6	Comp App (AT) (CH) (Ins) No. 174/2023 For Stay IA No. 558/2023 For Exemption IA No. 559/2023 To implead IA No. 804/2023	KG Muralidharan Vs Sachin Shrinivasa Bhattad, RP of G K Industrial Park Pvt. Ltd. & 2 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan (For Impleadment)
7	Comp App (AT) (CH) (Ins) No. 175/2023 For Stay IA No. 567/2023 For Additional docs IA No. 565/2023 For Exemption IA No. 566/2023 To implead IA No. 693/2023	Sachin Srinivas Bhattad, Erstwhile RP, G K Industrial Park Pvt. Ltd. Vs Edelweiss Asset Reconstruction Company Ltd & Anr. WITH	Mr. Raj Kumar Jhabakh	Mr. Bhagavath Krishnan- R1 Ms. Elamathi- R2 Mr. Anirudh Krishnan (For Impleadment)
8	Comp App (AT) (CH) (Ins) No. 211/2023 For Exemption IA No. 701/2023	Premier Chennai Properties Limited Vs Sachin Shrinivasa Bhattad & Anr. WITH	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1
9	Comp App (AT) (CH) (Ins) No. 263/2023 For Exemption IA No. 824/2023	Premier Chennai Properties Limited Vs Sachin Srinivasa Bhattad, RP & 2 Ors.	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3
10	Contempt Case (AT) No. 7/2019 in Company Appeal (AT) (Ins) No. 552/2018	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr. WITH	Mr. Ajay Gagger	Mr. Yogesh Jagia R1

11	Contempt Case (AT) No. 8/2019 in Company Appeal (AT) (Ins) No. 553/2018	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr.	Mr. Ajay Gagger	Mr. Yogesh Jagia R1
12	Comp App (AT) (CH) (Ins) No. 277/2023 For Stay IA No. 851/2023	Canara Bank Vs Mr. S. Rajendran, Liquidator of M/s Cape Engineers Pvt. Ltd.	Mr. ML Ganesh	Ms. Elamathi

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13	TA (AT) No. 269/2021 (CA (AT) No. 44/2020 For Exemption IA No. 793 & 794/2020 For Stay IA No. 795/2020)	P. Lakshmi & Anr. Vs Shyam Sunder Agarwal & 6 Ors. WITH	Mr. B Shravanth Shanker	Mr. Angad Mehta
14	TA (AT) No. 75/2022 (CA (AT) No. 45/2020 For Exemption IA No. 796/2020 For Stay IA No. 797/2020)	Mancherial Cement Co. Pvt. Ltd. & Anr. Vs Shyam Sunder Agarwal & 5 Ors. WITH	Mr. D Abhinav Rao	Mr. Angad Mehta
15	TA (AT) No. 271/2021 (CA (AT) No. 46/2020 For Exemption IA No. 799/2020 For Stay IA No. 800/2020)	M/s Mancherial Cement Co. Pvt. Ltd. & Anr Vs Shyam Sunder Agarwal & 5 Ors.	Mr. D Abhinav Rao	Mr. Angad Mehta

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	Comp App (AT) (CH) (Ins) No. 25/2023 For Condone Delay IA No. 88/2023 To implead IA No. 149/2024	Aveena Gudapati Vs Biogreen Papers Ltd	Mr. S Chidambaram	CS Mr. J Basava Raja

17	Comp App (AT) (CH) (Ins) No. 52/2023 Leave to file IA No. 183/2023 To dispense with IA No. 184/2023	Mr. C Ganapathy Vs Mr. KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors. WITH	Mr. S Murugan	
18	Comp App (AT) (CH) (Ins) No. 63/2023 Leave to file IA No. 231/2023 To dispense with IA No. 232/2023	Mr. N Krishnan Vs Mr. KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors. WITH	Mr. S Murugan	
19	Comp App (AT) (CH) (Ins) No. 64/2023 Leave to file IA No. 234/2023 To dispense with IA No. 236/2023 Additional docs IA No. 235/2023	Mr. D Ramjee Vs Mr. KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors.	Mr. S Murugan	
20	Comp App (AT) (CH) (Ins) No. 381/2023	Mamtha Steels Corporation Vs Yosmite Engineering Pvt. Ltd.	Mr. Ramesh Kumar Chopra	Mr. Pradeep Jayaraman
21	Comp App (AT) (CH) (Ins) No. 31/2024	Sendoz Impex Limited, Rep. by its Authorised Signatory, Mr. Niraj Anand Singh Vs Ravi Sethia, RP, GVK Power Ltd. C/o BSRR & Co. WITH	Mr. J Manivannan	M/s. Khaitan & Co
22	Comp App (AT) (CH) (Ins) No. 32/2024 For Stay IA No. 98/2024	Sendoz Impex Limited, Rep. by its Authorised Signatory, Mr. Niraj Anand Singh Vs Ravi Sethia, RP, GVK Power Ltd. C/o BSRR & Co. & 13 Ors.	Mr. J Manivannan	M/s. Khaitan & Co- R1 Ms. Shivani Sinha- R2 M/s Shivkumar & Suresh- R3-R14

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23	Comp App (AT) (CH) (Ins) No.399/2022 For Exemption IA No. 951/2022 For Stay IA No. 952/2022 Leave to file IA No. 953/2022 To Adv. Hg. IA No. 70/2024	T. Raviprasad Vs SCL Infratech Ltd. & Anr. WITH	Mr. Zain A Khan	Mr. Bikki Ravendra Babu - R2
24	Comp App (AT) (CH) (Ins) No.400/2022 Leave to file IA No. 957/2022 For Exemption IA No. 958/2022 For Stay IA No. 959/2022 To Adv. Hg. IA No. 71/2024	Damavarapu Srinivas Vs VR Constructions & Anr	Mr. Kumar Anurag Singh	Mr. Bikki Ravendra Babu- R1
25	Comp App (AT) (CH) No. 66/2022 For Stay IA No.712/2022	K. Vaidyalingam & 5 Ors Vs SK. Ganesan & 9 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1-R4
26	Comp App (AT) (CH) No 67/2022 For Stay 713/2022	K. Vaidyalingam & 4 Ors Vs SK Ganesan & 9 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1, R3 & R5
27	Comp App (AT) (CH) No 68/2022 For Stay IA No 714/2022	K. Vaidyalingam & 5 Ors Vs SK Ganesan & 7 Ors WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1-R4
28	Comp App (AT) (CH) No 69/2022 For Stay IA No 715/2022	K. Subramani & 2 Ors Vs SK Ganesan & 10 Ors. WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1-R4
29	Comp App (AT) (CH) No 70/2022 For Stay IA No 716/2022	K. Subramani & 2 Ors Vs S. K. Ganesan & 8 Ors. WITH	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. S Manjula Devi R1-R3

30	Comp App (AT) (CH) No 71/2022 For Stay IA No. 717/2022	K. Subramani & 2 Ors Vs S. K. Ganesan & 11 Ors. WITH	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. S Manjula Devi R1-R4
31	Comp App (AT) (CH) No. 72/2022 For Stay IA No. 718/2022	K.Subramani & 2 Ors Vs SK Ganesh and 12 Ors. WITH	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. S Manjula Devi R1-R4
32	Comp App (AT) (CH) No 73/2022 For Stay IA No. 719/2022	K. Vaidyalingam & 5 Ors VS S. K. Ganesan & 5 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr KS Ravichandran Ms. S Manjula Devi R1-R3
33	Comp App (AT) (CH) No. 74/2022 For Stay IA No. 720/2022	C Gopal Vs S.K. Ganesan & 13 Ors. WITH	Mr. Ananth Merathia	Dr. KS Ravichandran Ms. S Manjula Devi R1-R3 & R5
34	Comp App (AT) (CH) No 75/2022 For Stay IA No. 721/2022	C Gopal & Anr Vs S.K. Ganesan & 13 Ors. WITH	Mr. Ananth Merathia	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
35	Comp App (AT) (CH) No. 78/2022 For Stay IA No.726/2022 Leave to file IA No.727/2022	S. Arun Vs SK Ganesan & 4 Ors WITH	Mr. SM Vivekanandh	Dr KS Ravichandran Ms.
36	Comp App (AT) (CH) No 80/2022 For Stay IA No. 730/2022	K. Subramani Vs SK Ganesan & 3 Ors WITH	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. S Manjula Devi R1
37	Contempt Case (AT) (CH) No. 2/2023 In Comp App (AT) (CH) No. 80/2022	SK Ganesan Vs K.Subramani & 3 Ors. WITH	Dr. KS Ravichandran	Mr. SM Vivekanandh- R1 Mr. Jerin Asher Sojan- R3 Mr. Vikram P JainR4
38	Contempt Case (AT) (CH) No. 3/2023 in Comp App (AT) (CH) No. 78/2022	S.K.Ganesan Vs S.Arun & 4 Ors.	Dr. KS Ravichandran	Mr. SM Vivekanandh- R1 Mr. Jerin Asher Sojan- R3 Mr. Vikram P Jain- R5

39	Comp App (AT) (CH) (Ins) No. 226/2022 For Condone Delay IA No. 484/2022 & 203/2023	Sunder Steel Industries Vs Sri Gopikrishna Infrastructure Pvt. Ltd	Mr. Kumarpal R. Chopra	Mr. Alluri Krishnam Raju
40	Comp App (AT) (CH) (Ins) No. 24/2023 For Stay IA No. 81/2023	LIC Housing Finance Ltd. Vs Buoyant Technology Constellations Pvt. Ltd.	Ms. Ankita Paul	Mr. Srinandan K
41	Comp App (AT) (CH) (Ins) No. 128/2023 For Stay IA No. 435/2023	Umesh Mishra - Suspended Director of Arrowline Organic Products Pvt. Ltd. Vs Srei Equipment Finance Limited & Anr. WITH	Mr. Pawan Jhabakh	Mr. Anant Merathia – R1 Mr. S Sathyanarayanan- R2
42	Comp App (AT) (CH) (Ins) No. 129/2023 For Stay IA No. 436/2023	Umesh Mishra - Suspended Director of Arrowline Organic Products Pvt. Ltd. Vs Srei Equipment Finance Limited & Anr	Mr. Pawan Jhabakh	Mr. Anant Merathia – R1 Mr. S Sathyanarayanan- R2

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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